GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:5002
ANSWERED ON:07.05.2012
ASSISTANCE TO NGOS WORKING FOR WOMEN LABOUR
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has provided any financial assistance to Non Governmental Organisations (NGOs) for taking up projects for the benefit of child and women labourers during the last three years;
- (b) if so, the details thereof;
- (c) the type of activities for which financial assistance has being given to NGOs;
- (d) whether the Government has achieved the desired result;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

- (a) & (b): Yes, Madam. The Government of India provides financial assistance to NGOs every financial year for carrying out action oriented programmes for the benefit of child and women labour. The details of the financial assistance to NGOs is at Annexure-I.
- (c): the type of activities for which financial assistance is provided to NGOs is at Annexure II.
- (d) to (f): As per 2001 Census, the total number of working children between the age group of 5-14 years in the country was 1.26 Crore. However, as per NSSO Survey 2009-10, the working children had been estimated at 49.84 lakh which show declining trend. Thus implementation of the scheme has yielded positive results.

The scheme on women labour has supported 21 organisation in 2010-11 and 39 in 2011-12, while the number of women labour benefitted from these campaigns has been increased from 29,850 to 52630 primarily in un-organised sector.